

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.136/2015
I.A-33/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company	Tara Jain Versus- Misrilal Mines Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M. JISHNU SAHA, SR. ADVOCATE
2. MR. SABYASACHI CHOWDHURY, ADVOCATE
3. MR. DEBNATH ROY CHOWDHURY, ADVOCATE
4. MR. RAJARSHI DATTA, ADVOCATE
5. MS. SHYAMTEE DATTA, ADVOCATE
6. MS. SAHAITA DAS CHOWDHURY, ADVOCATE

RESPONDENTS

20/7/17

Debnath Adv

- 1) AKHILESH KUMAR SHRIVASTAVA, ADVOCATE
- 2) AKASH SHARMA, PCS

PETITIONERS

20/07/17

Akash Sharma
20.7.17

ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) are present.

Both sides prayed for some time to file their written notes. Heard, prayer is allowed. Seven days' time is given to both sides to file their written notes.

Fixed on 01.08.2017.

sd.
MANORAMA KUMARI
MEMBER(J)